Rules Committee (Fourth Lok Sabha) considered the question of inadequacy of the period of notice for tabling Amendments to Bills, Resolutions and Motions, etc. The Committee decided that members might be requested to table such notices at least two days before the day they are to be taken up in the House.

4.   The notices of amendments tabled upto 15.15 hours on a day are printed and circulated the same day. The notices tabled after 15.15 hours are deemed to have been tabled on the next working day. These notices are printed and circulated on the next working day if the items to which they relate have not already been disposed of in the House.

5.   Accordingly, members are requested to table the notices of amendments to Bills, Motions and Resolutions at least two days before the day the relevant item to which they relate is to be taken up in the House, but in any case not later than 3.15 PM on the previous day.

Kind co-operation of members is solicited.

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No. 33   **Computer Management Branch (Software Unit)**

Sharing of Important Points with respect to Registration of MPs

Online Registration Process for onboarding of the MPs for constitution of 18th Lok Sabha got initiated w.e.f 4 June, 2024. With reference to the same, it is noticed that some members have not provided important information in respect of the following points till date-

- Books Authored, if any (Please do not indicate books under compilation or under print)
- Literary, Artistic and Scientific Accomplishments (Not more than fifty words)
- Social and Cultural Activities (Not more than seventy words)
- Special Interests
- Favourite Pastime and Recreation
- Sports and Clubs (Not more than twenty words)
- Countries Visited (Including as Member of Parliamentary Delegation and on other occasions)
- Any other essential information, not included above (Not more than hundred words)

2.   It is requested to the members to please share the aforesaid information at the earliest through return mail so that Lok Sabha Secretariat can publish the "Who's Who" booklet at the earliest. It is an important publication for stakeholders including citizens of India. Please do send your response through email at computercentrelss@sansad.nic.in.

No. 34   **Computer Management Branch (Software Unit)**

Use of Mobile Attendance APP

Members are informed that a Mobile App has been developed for the Members to facilitate them in marking of their attendance within the Parliament House Complex using smart phones for the Lok Sabha Sessions. The application has been designed in a way so that it would be active only in the core area of the Parliament House Complex and not in the peripheral areas. Steps for using the Mobile APP for marking attendance:

Kindly install the LSAR mobile attendance application, URL to download the LSAR Mobile attendance application is "LOK SABHA AR".

ANDROID – https://play.google.com/store/apps/details?id+com.sttl.hrms_loksabha
iOS – https://apps.apple.com/in/app/lok-sabha-ar/id1531995543

The credentials to login to LSAR mobile attendance application is being sent separately through WhatsApp/ SMS in the registered mobile number of Members. For the assistance of the Members, a technical support desk has been arranged in the Parliamentary Notice Office to resolve their queries. The contact No. is 011-23082100/2101.

No. 35   **Parliament Security Service**

Shifting of Centralised Pass Issue Cell (CPIC) and Reception Office-PH

Members are informed that due to the ongoing redevelopment of external areas in the Parliament House Complex, the Centralized Pass Issue Cell (CPIC) and Reception Office-PH presently situated at Talkatora Road–II are functional in the North Utility Block of Parliament House on the Red Cross Road. The telephone numbers of the concerned offices are as under:

Centralized Pass Issue Cell (CPIC): 011-2308 2675/ 2676/2677/2681/2685.

Reception Office   : 011-2308 2221/2222

Kind co-operation of Members is solicited.

UTPAL KUMAR SINGH
Secretary General